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Title: Introduction of the Rainwater (Compulsory Harvesting) Bill, 2009.

SHRI ARJUN RAM MEGHWAL (BIKANER): Madam, I beg to move for leave to introduce a Bill to provide for compulsory harvesting of rainwater by every household, business establishment and Government building, in order to ensure availability of water and for matters connected therewith or incidental thereto.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for compulsory harvesting of rainwater by every household, business establishment and Government building, in order to ensure availability of water and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI ARJUN RAM MEGHWAL: Madam, I introduce the Bill.